

M/S. S. B. Jena  
S. K. Das  
P. K. Misra

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## **CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A. No..... 199

510

199

O.A./T.A./B.A. No..... 21 | 1996

Vattenfall Versus Respondent(s)

## Versus

**Respondent (s)**

Sr. No	Date	Order with Signature
	22.7 96.	REGISTER  S Registrar
1	23.7.96	Adjourned to 19.8.1996 for admission at the request of petitioner's counsel. K. Narasimha MEMBER (ADMINISTRATIVE)
2	19.8.96	Shri J. Sengupta wants that Shri S. B. Jena, arguing counsel will argue this case. Adjourned to 15.9.1996. K. Narasimha MEMBER (ADMINISTRATIVE)
3	17.9.96	Shri S. B. Jena, counsel for the petitioner submits that in this application he prays for rehabilitation assistance. By Annexure-3, the Divisional Railway Manager, S.E. Railway, Kharagpur, rejected the claim for employment assistance to the third son as time barred case being 17 years old. The applicant concurrently filed another petition before the Sr.D.P.O., S.E. Railway, Kharagpur. Respondent B, the Sr.D.P.O. by his letter dated 23.11.93, required certain documents to be filed before him on 7.12.1993. Shri Jena states that the applicant complied with the directions on that date. It is not known as to why the applicant kept quiet for over two and half years. R. Adm.

2  
(A)

Serial No. of Order	Date of Order
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Order with Signature

...3 17.9.96

years. Allowing the applicant to pursue the matter before the Sr.D.P.O., S.E.Railway Kharagpur, this Application is dismissed. However, Shri Jena states that for knowing the result, the petitioner may file another representation. He may do so. The Sr.D.P.O. (Res.3) shall dispose of the same within four weeks of its filing.

Hand over a copy of the order to the petitioner's counsel.

Arvind  
MEMBER (ADMINISTRATIVE)

A copy of the order No. 3 dt. 17.9.96 may be handed over to the applicant's counsel.

Arvind  
24/9/96  
S.O.

Received copy of order No. 3 dt. 17.9.96 on 24/9/96  
from Arvind (Adv.).

A copy of order dt. 12.9.96 alongwith the copy of application may be sent to all Respondents.

Arvind  
9/12/96  
S.O.